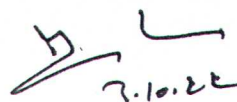


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 26.09.2022 To 30.09.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1-3.	E/50541/2022 & E/50543/2022 & E/51926/2018	FO/50892-50894/2022	26/09/2022	27/09/2022
4.	E/51010/2020	FO/50900/2022	26/09/2022	27/09/2022
5.	E/51958/2019	FO/50906/2022	26/09/2022	27/09/2022
6-8.	E/MISC/50403/2019 IN & E/50056/2019 & E/MISC/50404/2019 IN & E/50057/2019 & E/MISC/50402/2019 IN & E/51004/2019	FO/50912-50914/2022	26/09/2022	27/09/2022
9-10.	E/53263/2018 & E/53286/2018	FO/50915-50916/2022	26/09/2022	27/09/2022
11.	E/53860/2018	FO/50936/2022	29/09/2022	30/09/2022
12.	E/51033/2018	FO/50937/2022	29/09/2022	30/09/2022
		MISC ORDER		
		Null		
		I.O. ORDER		
		Null		
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (LDC)